### CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

# Review Application No. 180/00006/2019 in Original Application No. 180/00558/2016

Tuesday, this the 19th day of February, 2019

#### **CORAM:**

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr. Ashish Kalia, Judicial Member

- 1. The Chief Engineer (NW), Kataribagh, Naval Base PO, Kochi – 682 004.
- The Commander Works Engineer (NW),
   Military Engineer Services,
   Kataribagh, Naval Base PO, Kochi 682 004.
- 3. The Engineer-in-Chief, Army Head Quarters, Kashmir House, DHQ Post, Rajaji Marg New Delhi – 110 011.
- 4. Union of India, represented by its Secretary, Government of India Ministry of Defence, New Delhi 110 001.
- The Principal Controller of Defence Accounts (Pensions),
   Allahabad, Uttar Pradesh 211 001 ..... Review Applicants

(By Advocate: Mrs.P.K.Latha, ACGSC)

#### Versus

Sri C. Gopinathan,
S/o. N.P. Krishnankutty Nair,
aged 63 years,
MES/212653, Master Craftsman(Retd.),
Krishnalayam, PO (Maruthur),
(via) Mele Pattambi – 679 306, Palakkad District. ... Respondent

(By Advocate: Shri. P.K.Madhusoodanan)

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This Review Application having been heard on 19.2.2019, the Tribunal

on the same day delivered the following:

ORDER (Oral)

Per: Mr. Ashish Kalia, Judicial Member

Heard Mrs.P.K.Latha, learned counsel for the review applicant and

Mr.P.K.Madhusoodanan, learned counsel for the review respondent.

2. Learned counsel for the review applicant/respondents in the O.A

submits that in para 10 of the judgment in O.A No.558/2016, the due date

for granting 3<sup>rd</sup> financial up-gradation under the MACP Scheme in Grade

Pay of Rs.4600/- is shown as 2003 whereas it should be from 1.9.2008. The

order is amended accordingly and this order shall be form part of the final

order passed in O.A 558/2016.

3. The Review Application is allowed. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K. BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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## **List of Annexures**

Annexure RA-1 - True copy of the order dated 4.1.2019 in O.A No.180/00558 of 2016

Annexure RA-2 - The true copy of GoI, MoPPG&P (DoP&T) Office Memorandum dated 19.5.2009.

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